

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH CAMP AT AURANGABAD.

O.A.No.280/2001.

Dated this Monday the 15th Day of July, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman  
Hon'ble Shri B.N. Bahadur, Member (A).

Shri Rajendra Laxman Joshi,  
C/o.Purushottamrao Bhale,  
At & Post Ta.Kannad,  
District Aurangabad.

... Applicant.

( By Advocate R.G. Ladhe ).

Versus

1. Mail Overseer Gevrai,  
At & Post Gevrai, Dist. Beed.
2. Head Post Master (HSG-I),  
Beed (H.O.) At & Post Ta.Beed,  
District Beed.
3. Sub-Divisional Inspector,  
North Postal Sub-Division,  
At & Post District Beed.
4. Superintendent of Post Offices,  
Beed Division, At & Post Dist.Beed.
5. General Post Master,  
General Post Office, Aurangabad.
6. Shri Suryabhan Ramchandra Mhaske,  
Branch Post Master,  
R/o. Mhaske Galli, Rampuri Village,  
Ta. Gevrai, District Beed.

... Respondents.

( By Advocate Smt.H.P. Shah ).

Order (Oral)  
{ Per : Hon'ble Shri B.N. Bahadur, Member (A) }

This O.A. was filed in December, 2000 and has come up for hearing from time to time. On last occasion i.e. on 3.12.2001 the Learned Counsel for Applicant was present. The applicant had filed M.P.No.570/2001 for

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restoration of O.A. and M.P.No.571/2001 for condonation of delay. This O.A. had earlier been dismissed on 29.5.2001 for non-prosecution. The O.A. was thereafter posted at Aurangabad in the commencing from 8.4.2002; that sitting was not held as scheduled. The M.P. for restoration is now before us.

2. The Learned Counsel for Respondents has argued that among other factors, there are very substantial delay and laches and O.A. is hit by law of limitation in that impugned order was made on 30.6.1993 nearly 9 years ago. Learned Counsel Shri Ladhe who appears for the applicant, states that applicant was not well. This can hardly be an excuse for 9 years delay. There is no sufficient cause has been brought before us as would enable us to condone a long delay.

3. Application for restoration and M.P. for condonation of delay stand rejected.

4. M.P. stands dismissed. No order as to costs.

B.N.Bahadur

( B.N. Bahadur )  
Member (A)

B.Dikshit

( Birendra Dikshit )  
Vice Chairman.

H.